

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.376/98

Wednesday the 11th day of March 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Balachandran T.N.
Extra Departmental Delivery Agent
Vadayampady Branch P.O.
Thuruthikkunnal House
Via Puthen Cruz.

...Applicant

(By advocate Mr KG Anil Babu)

Versus

1. The Director General of Posts
Dak Bhavan, New Delhi.
2. The Sub Divisional Inspector (Postal)
Thrippunithura Sub Division
Thrippunithura. ...Respondents.

(By advocate Mr PR Ramachandra Menon)

The application having been heard on 11.3.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant who has applied for selection and appointment to the post of Extra Departmental Delivery Agent at the Vadayampady Branch Post Office, apprehends that his candidature may not be considered by the 2nd respondent for the reason that his name has not been sponsored by the employment exchange. However, the applicant claims that he has been working as EDDA at the same Branch Post Office and that his name was already sponsored by the employment exchange. He further states that when his name was sponsored, the regular appointment was kept in abeyance. He has, therefore, filed this application for a direction to the 2nd respondent to include his name also for consideration in the selection process for appointment to the post of Extra Departmental Delivery Agent, considering his past experience.

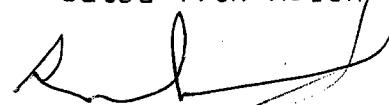
2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the ruling of the Supreme Court, in Excise Supdt., Malkapatnam, Krishna Dist. A.P. Vs. KBN

Visweswara Rao & others, reported in 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also as valid in the selection process, though his name has not been sponsored second time by the employment exchange, in accordance with rules.

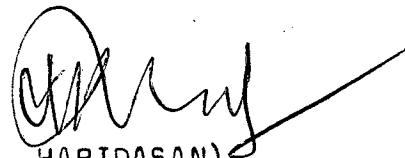
3. In the light of what is stated by the respondents' counsel, the application is disposed of with a direction to the 2nd respondent to include his name also for consideration in the selection process for appointment to the post of Extra Departmental Delivery Agent, Vadayampady Branch Post Office, though his name has not been sponsored by the employment exchange, in accordance with rules.

No order as to costs.

Dated 11th March 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER

aa.


(A.V. HARIDASAN)
VICE CHAIRMAN